

Commission in London, will be assisted by an officer of the rank of a Second Secretary

(c) It is estimated that the total annual expenditure on both these organisations would be about Rs 9 lakhs

Treasury Bills

*314. Shri Naushir Bharucha: Will the Minister of Finance be pleased to state:

(a) what is the total amount of outstanding Treasury Bills held at present by the Reserve Bank of India;

(b) what part thereof has been funded or proposed to be funded, apart from the creation of Rs. 300 crores 4 per cent. 1973 loan; and

(c) what is the additional annual burden in shape of higher interests and on account of other terms of issue of 4 per cent. 1973 loan which will have to be borne?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Rs. 929 crores roundly as on 20th November, 1958.

(b) The outstanding amount of Rs 929 crores is exclusive of Rs. 300 crores already funded. There is no immediate proposal for any further funding.

(c) The issue of 4 per cent. loan 1973 for Rs 300 crores in cancellation of Treasury Bills of equivalent amount involves an annual increase in interest charges of Rs. 45 crores

Border Disputes

*315. { Shri Assar:
Shri Mahanty:
Shri Pangarkar:
Shri Agadi:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have taken any decision to solve the border dispute of Belgaum, Nipani, Karwar Districts; and

(b) if so, the nature thereof?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). The Government have tried to bring about an agreement between the Chief Ministers of Bombay and Mysore for reaching or devising a suitable method for final settlement.

Central Advisory Board for Harijan Welfare

*316. Shri B. C. Mullick: Will the Minister of Home Affairs be pleased to state whether the various recommendations and suggestions made by the Central Advisory Board for Harijan Welfare at its meeting held on the 27th September, 1958, in New Delhi have been sent to the State Governments for action?

The Deputy Minister of Home Affairs (Shrimati Violet Alva): Yes, Sir

Remission of Sales Tax

*317. Sardar Iqbal Singh: Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 2383 on the 19th September, 1958 and state:

(a) the reactions of State Governments to the proposal for remission of sales tax in respect of certain items with a view to increase their export; and

(b) the steps taken so far in this regard?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). The replies received from the State Governments are under consideration.

"Bond Delivery"

*318. Shri Nagi Reddy: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 1541 on the 24th September, 1958 and state:

(a) whether Government have concluded the examination of the type of trade called "bond delivery" which is in vogue in the case of oil companies in India; and